

**NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17.11.2020 at 10.30 A.M
THROUGH VIDEO CONFERENCING

**PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/442/2020
NAME OF THE PETITIONER(S) : M AYURA's INDUSTRIAL SERVICES
NAME OF THE RESPONDENT(S) : SHIVSU CANADIAN CLEAR WATERS LTD
UNDER SECTION : 9 OF IBC 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

Learned Counsel for Petitioner Mr. A.G. Sathyanarayana appears through video conferencing platform, has filed change of vakalath on behalf of the Petitioner.

Learned Counsel for Respondent Mr. Gowtham S. Raman also appears through video conferencing platform undertakes to file vakalath on behalf of the Respondent.

List this matter on **15.12.2020** for filing vakalath and counter.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**